

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Cr1) No(s).4016-4017/2009

KIRAN AGGARWAL

Petitioner(s)

VERSUS

STATE OF PUNJAB & ANR.

Respondent(s)

(With appln(s) for stay and office report)

Date: 04/05/2010 These Petitions were called on for hearing today.

For Petitioner(s) Ms. Shalu Sharma,Adv.

For Respondent(s)
Mr. Kuldip Singh,Adv.
Mr. K.K. Mahalik, Adv.
Mr. Shubham Bhalla, Adv.
Mr. Sanjay Saria, Adv.

UPON hearing counsel the Court made the following
O R D E R

Respondent No.1 has appeared and filed counter affidavit. Service of notice on Respondent No.2 is awaited. However, Mr. Shubham Bhalla, Advocate, propose to appear for Respondent No.2 and submits that he will be filing the vakalatnama during the course of the day. Counsel further submits that no counter affidavit is intended to be filed for Respondent No.2. Office is directed to verify the filing of vakalatnama and thereafter list the matter before the Hon'ble Court.

(Ashok Menon)
Registrar

PS